

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 152 of 2020**

**IN THE MATTER OF:**

**Viveck Goel**

**...Appellant**

**Vs**

**M/s Pooja Finelease Ltd. & Anr.**

**....Respondents**

**Present:**

**For Appellant: Ms. Eccha Shukla, Advocate.**

**For Respondents: None.**

**ORDER**

**27.01.2020** Advocate Ms. Eccha Shukla for the Appellant seeks time to make submissions.

List the Appeal as Fresh Case on **30<sup>th</sup> January, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Md*